

DIVISION BENCH
COURT - I

O-219

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/2066(KB)2019
IA(COMPANIES.ACT)/194(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

IN THE MATTER OF	SURESH CHAND AGARWAL & ORS. VS MOHANI TEA LEAVES PVT LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Ankur Goel, Adv. : For Applicant in IA 194/2023
Mr. Saket Singh, Adv.

Mr. Rahul Parasrampurua, Adv. : For Respondent No. 2
Ms. Tanvi Luhariwala, Adv.
Ms. Saloni Agarwal, Adv.

Ms. Pallavi Tayal Chadda, Adv. : For R3 in IA 194/2023
Mr. Saurav Jain, Adv.
Ms. Tanusree Paul, Adv.

Mr. Patita Paban Bishwal, Adv. : For Intervenor
Mr. Dripto Majumdar, Adv.
Ms. Suranjana Chatterjee, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Reply affidavit, if any, be filed by respondents within one week.
3. Post this matter thereafter on **16/5/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**